

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 7
(IB)-851/ND/2020

IN THE MATTER OF:

Salom Electronics India LLP ... Applicant/Petitioner

Vs

Lava International Limited ... Respondent

Order under Section 9 of IBC.

Order delivered on 15.09.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant : Mr. Kunal Khanna, Adv.,
Mr. Rakesh Kumar

ORDER

Application filed under Section 9 of the IBC. List on 13.10.2020.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)